

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/10041/A

From :- Smti. Jayashree Bora
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated, Guwahati the ¹¹ ~~9~~ ^{Oct.} September, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ/DH/I-1/2024/2449/Estt., dtd. 23.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail civil vacation from 07.10.2024 to 20.10.2024, along with station leave permission, from the evening of 05.10.2024 till the morning of 21.10.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/10042-10043 /A dated , 09-10-2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

Prince